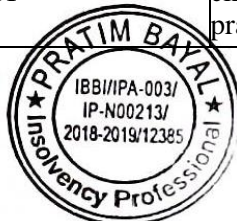


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SRI SAI CAR SALES PRIVATE LIMITED**  
**OPERATING IN MANUFACTURE OF MOTOR VEHICLES, TRAILERS AND SEMI-**  
**TRAILERS AT JAMSHEDPUR HAVING OFFICE AT KOLKATA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sri Sai Car Sales Private Limited CIN: U34103WB2008PTC126978
2.	Address of the registered office	Room No-4, Flat No-L/62/0506 Building No - L (62-63) Phase-4, Spriha Block, Sukhobrishti, Phase-, 2A, New Town, Kolkata - 700135.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Commercial Land & Building situated at - 1) Plot No. 1033 consisting of Land admeasuring 9 Kathas 6.5 Dhurs; 2) Plot No. 1036 consisting of Land admeasuring 8 Kathas 8 Dhurs; 3) Plot No. 1037 consisting of Land admeasuring 12 Kathas 16 Dhurs; (Total 1 Bigha 10 Kathas 10.50 Dhurs i.e 30.55 Kathas), all under Katha No. 326, Mouza: Paridih, Ward No. 9, JNAC, Mango, PS Mango, NH-33, Jamshedpur owned by the Company.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2021-22: Quantity / Service: NA Revenue from operations: INR 67,40,49,735/-
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://drive.google.com/drive/folders/1t8HpvdmdITZcCUhBIQirp1Xs8qxdEJP?usp=drive_link">https://drive.google.com/drive/folders/1t8HpvdmdITZcCUhBIQirp1Xs8qxdEJP?usp=drive_link</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://drive.google.com/drive/folders/1t8HpvdmdITZcCUhBIQirp1Xs8qxdEJP?usp=drive_link">https://drive.google.com/drive/folders/1t8HpvdmdITZcCUhBIQirp1Xs8qxdEJP?usp=drive_link</a>
10.	Last date for receipt of expression of interest	11 <sup>th</sup> April, 2024
11.	Date of issue of provisional list of prospective resolution applicants	21 <sup>st</sup> April, 2024
12.	Last date for submission of objections to provisional list	26 <sup>th</sup> April, 2024
13.	Date of issue of final list of prospective resolution applicants	6 <sup>th</sup> May, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 <sup>th</sup> May, 2024
15.	Last date for submission of resolution plans	10 <sup>th</sup> June, 2024
16.	Process email id to submit EOI	cirpsrisaicarsales@gmail.com / pratimbayal@gmail.com



*Pratim Bayal*

**Pratim Bayal**

Resolution Professional

IBBI/IPA-003/IP-N00213/2018-2019/12385

IBBI Registered Address: 18/1 Tarapukur Main Road, Ghosh Para, Agarpara, Kolkata - 700109

Correspondence Address: Central Plaza, 7<sup>th</sup> Floor, Room No. 708, 2/6 Sarat Bose Road, Kolkata -700020.

cirpsrisaicarsales@gmail.com / pratimbayal@gmail.com

For Sri Sai Car Sales Private Limited

AFA No.: AA3/12385/02/041224/301047 | Valid upto: 04.12.2024

Date: 27.03.2024 | Place: Kolkata